

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP No.275/Chd/Hry/2018**

**In the matter of:**

M/s Global Landbase Pvt. Ltd.

...Petitioner

Versus

Registrar of Companies,  
NCT of Delhi & Haryana.

...Respondent

Present: Mr. Ashish Singh and Mr. Deenkar, Advocates and  
Mr. K.K. Singh, Practising Company Secretary for the petitioner.

Learned counsel for the petitioner seeks some more time for filing the documents. List the matter on 12.03.2018. The compliance be made at least a week before the date fixed.

Sd/-

(Justice R.P. Nagrath)  
Member(Judicial)

February 02, 2018  
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